

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 254
77(ND)/2015

IN THE MATTER OF:

Mr. Farooq Ahmad Shala

... **Applicant/Petitioner**

Versus

M/s. Peacock Tours Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 97-98

Order delivered on 05.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

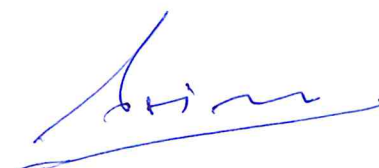
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

None

ORDER

Renotify on 10.03.2021.



(T. S. Singh)
Court Officer